

IN THE HIGH COURT OF JHARKHAND, RANCHI

NOTICE

SUB: SYSTEM OF HEARING OF MATTERS BEFORE THE HIGH COURT OF JHARKHAND WITH EFFECT FROM 25.01.2022.

Please take notice that the system of hearing of matters before the High Court of Jharkhand as notified on 10.01.2022 shall continue till 31.01.2022 (Monday).

Please take further notice that the system of hearing of matters before the High Court of Jharkhand as notified on 10.01.2022 shall also include **listing of cases filed for modification of orders** passed in different Regular Bail(s), Anticipatory Bail(s) and other matters for which advocates/ party in person(s) may file their mention slips in respective e-mail ID of the Hon'ble Benches having roster.

Dated the 23rd January, 2022

By Order,

Sd/-

(Mohammad Shakir)

Registrar General